

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO.: 1

11.12.2020

M.A./350/564/2020

MANORANJAN DAS

O.A./350/886/2020

-V/S-

M.A./350/565/2020

D/O INDIA POST

(AMENDMENT & FOR I/O)

ITEM NO:15

FOR APPLICANTS(S) Adv. :

Mr. S. K. Datta

FOR RESPONDENTS(S) Adv.:

Mr. S. Paul

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Notes of The Registry	Order of The Tribunal
	<p>Heard both.</p> <p>Ld. counsel for respondents submits that he has no objection for amendment of the prayer to the applicant to incorporate the penalty order issued by the respondents.</p> <p>Accordingly, MA is disposed of.</p> <p>Applicant is permitted to carry out the necessary amendment before the next date.</p> <p>List on 17.12.2020.</p> <p style="text-align: center;">n (DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">m (BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>